

CIVIL CONSTRUCTION UNIT (STENOGRAPHER GRADE 'C' GROUP 'C') RECRUITMENT RULES, 1989

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SCHEDULE 1 :- SCHEDULE

CIVIL CONSTRUCTION UNIT (STENOGRAPHER GRADE 'C' GROUP 'C') RECRUITMENT RULES, 1989

¹ Published in the Gazette if India, Pt. II Sec. 3(i), dated 17th February, 1990 (w.e.f. 17th February, 1990). In excercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Stenographer Grade 'C' in the Civil Construction Unit under the Ministry of Environment and Forests, namely :-

1. Short title and commencement :-

(1) These rules may be called the Civil Construction Unit (Stenographer Grade 'C' Group 'C') Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in col-umns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and qualifications etc :-

The method of recruitment, age limit, qualification and other matters relating to the said posts shall be as specified in columns 5 to 14 of the Schedule aforesaid.

4. Disqualifications :-

No persons-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person.

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, and reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1 SCHEDULE

Name of	No. of	Classifica	Scale	Whether	Whether	Age
post.	posts.	tion.	of pay.	selection	benefit of	limit for
				post or	added	direct
				non	years of	recruits.
				selection	service	
				post.	admissible	
					under rule	
					30 of the	
					Central	
					Civil	
					Services,	
					(Pension	
					Rules)	
					1972.	

Steno	2 I (One)*	3 General	4 Rs. 1400-	Non	Not	Not
grapher	(1989)	Central	40-1800-	selection.	applicable.	applicable.
Grade	"Subject	Services	EB-50-			
'C'	to varia	Group	2300.			
	tion de	'C'.				
	pendent					
	on work					
	load).					